

Craft Development Centres are likely to start functioning within this year.

[English]

[Translation]

Seats Reserved for SC/ST in Medical Colleges

461. SHRI RESHAM LAL JANGDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of seats in Post-graduate classes of Medical Colleges in Madhya Pradesh, Delhi and other Union Territories respectively and the percentage of seats reserved for Scheduled Castes and Scheduled Tribes out of them;

(b) the number of such reserved seats which remained vacant in 1989 and till date in 1990 and the steps taken to fill up these seats;

(c) the number of students belonging to Scheduled Castes/Scheduled Tribes who applied for admission in Madhya Pradesh and the number of such students who got admission;

(d) the relaxation given during this period in the marks of these students at the time of admission; and

(e) whether All India Institute of Medical Sciences also reserves seats for SC/ST students and relaxation in the marks obtained by these students?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (e). Information is being collected and will be placed on the Table of the Sabha.

Import of Edible Oils

462. SHRI RAMSAGAR (Saidpur):
SHRI SUKHENDRA SINGH:
SHRI G.S. BASAVARAJ:
SHRI SURYA NARAYAN YADAV:
SHRI PRAKASH KOKO BRAHMBHATT:
SHRI MAIKRAO HODLYA GAVIT:
SHRI HARIN PATHAK:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to import edible oils;

(b) if so, the reasons therefor;

(c) how much quantity of edible oils is expected to be imported this year and how much was imported during the last three years, year wise;

(d) from which countries is the edible oil to be imported and at what rate was it imported in the preceding three years; and

(e) the manner in which Government propose to ensure its fair utilisation and ensure that it does not go in black market through the Public Distribution System?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The indigenous production of edible oil has not been found sufficient to meet the edible oil requirement of the country. Considering this, edible oil is being imported by the Government for maintaining availability of the same at reasonable prices.